Introduction of Automatic WarningSystem and other electronic devices n

the Railways

405. SHRI SHRIKANT VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to introduce Automatic Warning System and other electronic devices in the Indian Railways to improve operational safety and efficiency;

(tb) whether such devices have already been introduced in the Eastern Railway; and

(c) what will be the estimated cost of introducing these devices in all the Zones of the Indian Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) Yes. On selective basis in a phased manner.

(b) Yes. Automatic Warning Sys tem has been introduced on the Gaya-Mughalsaria Section and is in pro gress on the Howrah-Dankuni-Burdwan Section of the Eastern Railway.

(,c) The estimated cost cannot be given at this stage as the work is proposed to be introduced in a phased manner.

Recommendations of the Oil Prices Committee

406. SHRIMATI SAVITA BEHEN: Will the Minister of PETROLEUM be pleased to state;

(a) whether (the Indian Oil Corporation and other oil companies have represented to the Oil Prices Committee seeking certain adjustments and modifications in the oil pricing scheme; and

(b) if so, what are the details in this regard and Committee's recom mendations thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) Yes, Sir.

(b) It is not in the public interest to divulge the contents of these representations, which are under consideration of the Oil Prices Committee. The final report of the Committee is still awaited.

Mismanagement of Bird and Company ana Titagarh Paper Mills Company Limited

407. SHRI KALYAN ROY: SHRI DHARAMCHAND JAIN: SHRI BHOLA PRASAD;

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Starred Question 14 given in the Rajya Sabha on the 10th May, 1976 and state;

(a) whether Government have received another representation from some Members of Parliament dated the 5th May, 1976 regarding mismanagement in the Bird & Co. and Titagarh Paper Mills Co. Ltd. by two Directors of the Company;

(b)' if so, what are the details of the allegations against these two Directors and the Chairman of the Titagarh Paper Mills;

(c) what steps Government have taken to enquire into the allegations and what are the results thereof;

(d) whether it is a fact that public financial institutions and nationalised banks hold about 40 per cent of the voting capital of the Mills which is controlled and managed by Bird & Co.